

OA - 343/96

1./ 26.7.96. Counsel for the applicant : Shri S.N. Tiwary.

Heard Shri S.N. Tiwary, the learned counsel for the applicant. After certain arguments, Shri Tiwary sought permission for withdrawal of the case. The OA is dismissed as withdrawn.

/CBS/


(N.K.Verma)
Member (A)